

**Name of the Corporate Debtor: Marks Pryor Marking Technology Private Limited**

**List of Creditors based on claims received as on last date of receipt of claims (20/12/23)**

**As per Regulation 13 of CIRP Regulations**

<b>Sr.No.</b>	<b>Creditor</b>	<b>Class</b>	<b>Amount Claimed (INR)</b>	<b>Amount Admitted (INR)</b>	<b>Security Interest (if any)</b>	<b>Admitted/ Rejected/ Claim under Verification</b>
1.	Department of Goods and Services Tax, Government of Maharashtra (From Mr. Nikhil Sonawane, Asst. Commissioner of State Tax)	Operational Creditor	16,69,72,429	-	NA	Claim under Verification
2.	Employees State Insurance Corporation (From Mrs. Trupti Ghodake, Office Superintendent)	Operational Creditor	13,38,811	-	NA	Claim under Verification
3.	Department of Goods and Services Tax, Government of Maharashtra (From Mr. Venkat Mekale, Deputy Commissioner of State Tax)	Operational Creditor	5,60,56,678	-	NA	Claim under Verification

4.	Shri Amit Kumar, Income Tax Officer	Operational Creditor	1,51,000	-	NA	Claim under Verification
		<b>Total</b>	<b>22,45,18,918</b>			



**CS Mandar Wagh**  
Liquidator

Registration No.-IBBI/IPA-002/IP-N00450/2017-18/11276  
AFA No. AA2/11276/02/221124/203031 Valid upto 22/11/2024